# 263 *Reference to the* [RAJYA SABHA] *reported misbehaviour of*

[Shrimati Renuka Chowdhury] was anything. But we have to take cognizance of this thing. I think it is essential that the various Departments should brief their personnels to extend courtesy to women because it is the fundamental right of the women of this country to expect courtesy. Courtesy should be shown to women everywhere and courtesy should be extended to all women including Members of Parliament. That is all that I wanted to say.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Salve.

## कुमारी ग्रालिया: मैं यह जानत चाहूंगी कि इस बारे में उन्होंने क्या कायवाही की है ग्रीर उसको पनिश किया है या नहीं किया है ?

SHRI N. K. P. SALVE (Maharashtra): Madam, first of all, kindly direct these two Ministers, Mr. Sahay and Dr. Sanjay Singh, to appear before the House and give their explanation as t<sub>0</sub> why action has not been taken on such a serious complaint. Madam, the entire House has reacted to this and you have seen the manner in which the entire House has reacted. If this is going to continue-as it is, things are going haywire-if the Members of Parliament and lady Members of Parliament in particular are going to be humiliated and insulted and there is going to be such a terrible inertia amongst the Ministers, then I am afraid things will go still worse. Kindly request them...(Interruptions)...

SHRI ARANGIL SHREEDHARAN (Kerala): Then you withdraw your support to this Government ... (Interruptions) ...

SHRI V. GOPALSAMY (Tamil Nadu): Then you withdraw your support... (*Interruptions*).. . If you are so serious, you withdraw your support... (*Interruptions*).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now, Mr. Kapil Verma. Mr. Verma, is it on the same subject or on something else? ... (*Interruptions*)...

SHRI KAPIL VERMA (Uttar Pradesh): No, not on this subject...(Interruptions)...

## Security Guard at 264 Sanchar Bhavan's V.I.P. Gate

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Then I will call you later. *(Interruptions)...* 

SHRI S. JAIPAL REDDY: AndKra Pradesh): Madam, asking Dr. Sanjay Singh to explain is getting injury added to insult! ... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will convey the sentiments of the Members to the Government... (Interruptions)... Enough has been said on this subject ... (Interruptions)... I will convey the sentiments of the House to the Government ... (Interruptions) ...

SHRI DIPEN GHOSH (West Bengal): Madam, It is adding insult to injury... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will con vey the feelings of the House to the honourable Minister and request hun to make a statement. Now, Dr. J.K. Jain.. (Interruptions)..

SHRI KAPIL VERMA: No, Madam, 1 have to speak... (*Interruptions*)... I want to draw your attention... (*interruptions*).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No; I have called Dr. Jain. I will call you a little later. Now, Dr. Jain.

SHRI A. G. KULKARNI: Madam, you ask the Government to make a statement on that issue... (*Interruptions*)...

SHRI DINESHBHAI TRIVEDI (Gujarat) : Madam, women are even scared to go to the police station to register genuine complaints. So, something should be done. . . (*Interruptions*)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): We will ask the Government to make a statement. Now, Dr. Jain.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, I want to draw your attention and the attention of the Government to the total chaos that is prevailing in Delhi in managing the affairs of Delhi by the NDMC, MCD, etc. because there is no local representation... (Interruptions)... There are not locally (elected... (interruptions)...,

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): I also wanted to raise this, but I have not been allowed... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him complete what he wants to say... ■ *(Interruptions)* .... Let us not waste any more time. Let him say what he wants to say. ...*(Interruptions)*....

SHRI SHABBIR AHMAD SALARIA: I havt also been wanting to raise this issue, tout I am not being allowed... (Interruptions... I am not being called . . . (Interruptions) . ..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHINATARAJAN); I am sorry, I cannot call all the Members during the Zero Hour. I can call only some and it is the discretion of the Chair. I cannot call all the Members during the Zero Hour ... (Interruptions)... I have identified Dt. Jain and I have called him. Let hi<sub>m</sub> complete what he is

saying. . . (*Interruptions*) . . .Kindly allow Dr. Jain to complete what he wants to say... (*Interruptions*)

Everybody has raised this point. Kindly sit down Salariaji.

#### RE STATEHOOD FOR DELHI.

DR. JINENDRA KUMAR JAIN (MA-DHYA PRADESH): I want the House and I want the Government to go into the basic question why no representation is being provided to the people of Delhi to have a say in the management of civic affairs of Delhi. The day-to-day problems like 'no-eltctricity' or 'no-war', all can be taken care of. There has been a Bill pending for Statehood for Delhi.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Kindly conclude, Dr. Jain. This has to be raised by way of a Special Mention. Kindly conclude.

DR. JINENDRA KUMAR JAIN: We have got to go into the genesis as to why there is no water. It is because the people who should have a say in Delhi's affaris have no say. They are the

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elected people of Delhi and they should have a say in the affairs of Delhi. Thi& is democracy.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Kapil Verma.

### REFERENCE to PAKISTAN PRIME MINISTER'S BELLIGERENT STATE-MENTS AGAINST INDIA

SHRI KAPIL VERMA (Uttar Pradesh): Madam, the Pakistan Prime Ministe^ has been making belligerent statement against India. He has been implying that his Government will continue to support Pakistani infiltrators into Jammu and Kashmir. He has also been saying that they have not changed their attitude on Kashmire the so called right of self determination. Mr. Sharif has also said that their nuclear programme will continue. And here is our Prime Minister who says that he bad talks with the Prime Miniser of Pakisan and he is satisfied about it and he thinks there is no great danger from Pakistan. This is creating alarm in our minds and we are not convinced about it

I want the Prime Minister to make a detailed statement and take this House into confidence and take the nation into confidence and tell us what talks he had with Mr. Nawaz Sharif and what factors are responsible for his optimism about ygood relations (with Pakistan, because Mr. Nawaz Sharif has repeated everyday almost that he will continue to uphold their old stand on Kashmir and nuclear programme. I want the Prime Minister to come forward with a statement. Even the Pakistan Commander-in-Chief has been saying that the nuclear armament programme is the sheet-anchor of Pakistan's defence policy, thus showing that, and there is danger. Our Prime Minister must tell us what is the nuclear policy it has. I hope he will make a statement.

भी जगवीश प्रसाद मायुरः : (उत्तर प्रदेश) महोदया, मैं थर्मा जी के साथ भगने को ज्वाइन करता हूं। म्राज पहली बार हुग्रा है कि हिन्दुस्तान के प्रधान